



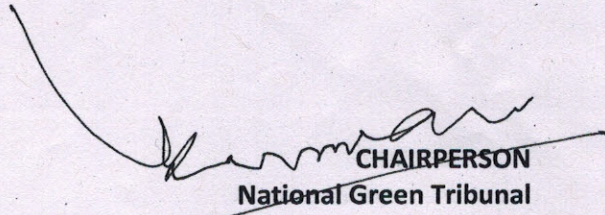
NO. NGT(PB)/03/2014/JUDICIAL-1/ 1016

Dated : 13.10.2017

OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under w.e.f. 16.10.2017.:

| | | |
|----|--|---|
| 1. | Hon'ble Mr. Dalip Singh Judicial Member, CZB, Bhopal | Transferred from NGT, CZB at Bhopal to NGT, PB at New Delhi until further order |
| 2. | Hon'ble Mr. Raghuvendra. S. Rathore Judicial Member, PB, New Delhi | Transferred from NGT PB at New Delhi to NGT, CZB at Bhopal |


CHAIRPERSON
National Green Tribunal

To,

1. Hon'ble Mr. Dalip Singh, Judicial Member, CZB, Bhopal
2. Hon'ble Mr. Raghuvendra S. Rathore, Judicial Member, PB, New Delhi

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. Registrar, NGT Central Zone Bench at Bhopal
3. PA to Hon'ble Members
4. PS to Registrar General
5. PA to Dy. Registrar
6. DCA, NGT, PB
7. Consultant (Admin.)
8. Incharge (Protocol Section)
9. S.O. (G.A.)
10. Assistant Registrar, Filing Counter
11. Assistant Registrar (Judicial-2)
12. Consultant (Judicial-1)
13. Court Master of Court No. 1 & 2
14. Bar Association of NGT
15. Website of NGT
16. Notice Board